	/⊏	iling under clause /	ca) of sub-regulation	(2) of regulation 12	the IBBI (Incolvenou	Resolution Process	for Corporate Perco	ns) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
l. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0					NA
2	Unsecured financial creditors belonging to any class of creditors	1621	6548099887.31	1621	4620078839.86	97.94				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	17	3510673.00	17	3247442.00	0.07				NA
7	Operational creditors (Government Dues)									NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	15	1395526649	15	93725102	1.99				NA
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
	Total	1653	7947137209.31	1653	4717051383.86	100.00				